

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2798
TO BE ANSWERED ON 21.03.2022

Smuggling of Vulture

2798. SHRIMATI QUEEN OJA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the cases of vulture smuggling have been noticed by the Government;
(b) if so, the number of such cases reported during the last three years; and
(c) the details of the action taken in the said cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a), (b) and (c) As per the data available in records of Wildlife Crime Control Bureau provided by the States/ UTs Forests and Police authorities, the details of offences involving vultures during the last three years are as under:

S. No	Year	Number of vulture seizure cases
1	2019	1
2	2020	-
3	2021	-

The cases are registered under the Wild Life (Protection) Act, 1972, by the concerned State Forest Authorities. Arrests have been made and investigation carried out for prosecution.
